GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

...... LOK SABHA UNSTARRED QUESTION No.6613 TO BE ANSWERED ON FRIDAY, APRIL 6, 2018/CHAITRA 16, 1940 (SAKA)

"REVISED DATE FOR E-WAY BILLS"

6613. SHRI ABHISHEK SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has extended the date of trial of e-Way bill due to some technical glitches and if so, the specific details thereof; and

(b) the expected date upto which these technical glitches are likely to be sorted out?

MINISTER OF STATE FOR FINANCE (SHRI SHIV PRATAP SHUKLA)

(a) Yes Sir. Some instances of difficulty in the generation of e-way bills due to technical glitches were reported by the trade. Therefore, it was decided to extend the trial period for generation of e-way bills for both inter-State and intra-State movement till 31.03.2018.

(b) The GST Council, in its 26th meeting held on 10.03.2018,has decided to implement the e-way bill for inter-State movement of goods w.e.f. 01.04.2018.
